

To Complete the Development Works under VAGY

***58 SH. INDU RAJ (Baroda) :**

Will the Development & Panchayats Minister be pleased to state:-

- a) whether it is a fact that the amount of Rs.1,99,10,000 was released for the development works of Baroda Assembly Constituency under the Vidhayak Adarsh Gram Yojana on 30.03.2021 together with the number of works from the said announcement which have been completed alongwith the number of works which are lying incomplete; and
- b) the reasons for which these works have not been completed so far together with the time by which the said works are likely to be completed along with the complete details thereof ?

**DEVENDER SINGH BABLI, DEVELOPMENT & PANCHAYATS MINISTER,
HARYANA**

- a) Yes Sir, an amount of Rs.1,99,10,000 was released for 26 development works of Baroda Assembly Constituency under the Vidhayak Adarsh Gram Yojana for the FY 2019-20. Out of a total number of 26 development works, 12 works have been completed, 6 works are in progress and 8 works are yet to be started.
- b) The detail of these works of Baroda Constituency along with its status is at annexure.

विधायक आदर्श ग्राम योजना के अन्तर्गत विकास कार्य पूरे करना

*58 श्री इंदु राज (बड़ौदा) :

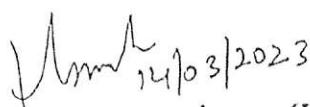
क्या विकास एवं पंचायत मंत्री कृपया बताएंगे कि:-

- क) क्या यह तथ्य है कि बड़ौदा विधानसभा निर्वाचन क्षेत्र में दिनांक 30.03.2021 को विधायक आदर्श ग्राम योजना के अन्तर्गत विकास कार्यों के लिए रुपये 1,99,10,000 की राशि जारी की गई थी तथा उक्त घोषणा के अन्तर्गत पूरे किए गए कार्यों की संख्या कितनी है तथा कितने कार्य अधूरे पड़े हैं; तथा
- ख) इन कार्यों के अब तक पूरा न किए जाने के क्या कारण हैं तथा उक्त कार्य कब तक पूरा किए जाने की संभावना है तथा उसका व्यौरा क्या है?

देवेंद्र सिंह बबली, विकास एवं पंचायत मंत्री, हरियाणा

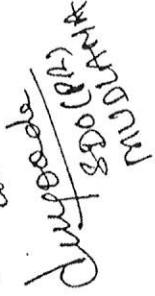
- क) हाँ महोदय, बड़ौदा विधानसभा निर्वाचन क्षेत्र में विधायक आदर्श ग्राम योजना के अन्तर्गत वित्त वर्ष 2019-20 के लिए 26 विकास कार्यों के लिए 1,99,10,000 रुपये की राशि जारी की गई थी। कुल 26 विकास कार्यों में से 12 कार्य पूर्ण हो चुके हैं, 6 कार्य प्रगति पर हैं तथा 8 कार्य अभी प्रारंभ होने हैं।
- ख) बड़ौदा निर्वाचन क्षेत्र के कार्यों का व्यौरा स्थिति सहित अनुलग्नक पर है।

Certified that I have inspected all the works of Baroda Constituency of the year 2019-20 under Vidhayak Adarsh Gram Yojana (VAGY) and as per physical report out of total 26 works, 12 works are completed, 6 works are in progress and 8 works are not start.

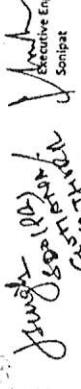

14/03/2023
Executive Engineer (PR),
Sonipat.

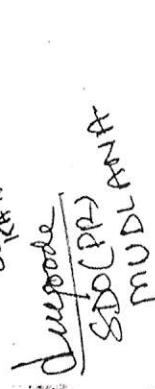
(Annexure)										
Sl. No.	Village	Block	Name of works	Est. Cost	Expenditure	Balance	Date of Start	Date of Completion	Status	Remarks
1 1 a	Chichiran	Kathura	Const. of Brick on edge rasta from H/o Rampat S/o Sh. Dhan Singh to H/o Hawash Singh S/o Sh. Balmat	8.30	8.30	0.00	24-02-2022	23-05-2022	Complete	
2 2	Chichiran	Kathura	Const. of Brick on edge rasta from main road to H/o Surender S/o Sh. Ramnehar	9.33	8.90	0.34	21-02-2022	20-05-2022	Complete	
3	Dhanans	Kathura	Const. of IPB Street Ex. Sarpanch Home to Main Gali	5.33	3.03	2.30	07-03-2022	06-06-2022	Complete	
4	Dhanana	Kathura	Const. of Iatyanpana Chupai	12.78	1.50	11.28	25-03-2022	24-08-2022	Complete	Only 1.50 lakhs utilized remaining Work completed by Beneficiary from their own contribution
5	Kathura	Kathura	Const. of Narwal Bhawan Auditorium Hall	10.13	9.93	0.14	29-03-2022	31-12-2022	Complete	-
6	Rindhana	Kathura	Const. of R/wall of Pond	18.80	17.15	1.65	29-03-2022	28-08-2022	Complete	
7	Jitsthar Pana	Kathura	Const. of Rasta from village Firni to Sitia Mata Mandir Gate	18.17	11.55	6.62	14-04-2022	31-12-2022	Complete	
8	Rindhana	Kathura	Pavement of Biram Wala Rasta from Julana road to H/o Dilbag Singh Lakhmi	19.15	13.65	5.51	07-03-2022	31-12-2022	Complete	
9	Arivali	Gohana	Const. of Cow Ghat on Otha Pond	2.88	0.00	2.88	24-06-2022	13-08-2022	Complete	Work Completed by GP
10	Bhanwar	Kathura	Installation of Open Gym	1.92	1.20	0.72	10-02-2023	26-02-2023	Complete	
11	Banwasa	Kathura	Installation of Open Gym	1.92	1.20	0.72	10-02-2023	26-02-2023	Complete	
12	Rindhana	Kathura	Installation of Open Gym	1.92	1.20	0.72	10-02-2023	10-03-2023	Complete	
			Total	110.64	77.76	32.88				


 Executive Engineer (P.R.),
 Sanjipat

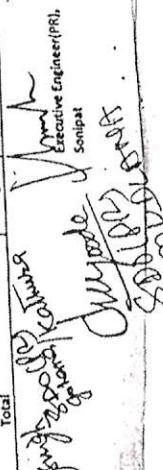

 C.A.
 Jyoti Patel
 MUDRA

Sh. Indrajeet Narwal, Hon'ble MLA Baroda Constituency			Est. Cost	Expenditure	Balance	Date of Start	Date of Completion	Status	Remarks
Sr. No.	Village	Block	Name of works						
<u>In Progress</u>									
1	Madina	Kathura	Installation of Open Gym	1.92	1.00	0.92	10-02-2023	31-03-2023	In Progress
2	Rindhana	Kathura	Const. of Balni ki Chaupal	11.44	5.00	6.44	15-04-2022	30-06-2023	In Progress
3	Katwal	Gohana	Const. of Rasta & Bi/wall in Shamshan Ghat	5.38	4.52	0.86	15-06-2022	31-03-2023	In Progress
4	Katwal	Gohana	Comp. of Ghura & Madan Pana Chaupal	5.39	3.00	2.39	12-04-2022	31-10-2023	In Progress
5	Mundiana	Mundiana	Comp. of Shamzan Pana Chaupal	8.40	6.43	1.97	25-05-2022	15-04-2023	In Progress
6	Mundiana	Mundiana	Comp. of Hiran Pana Chaupal	5.50	4.75	0.75	25-06-2022	15-04-2023	In Progress
			Total:	36.03	24.70	11.33			


 Executive Engineer (P.R.),
 Sanipat


Deopode
 SDO (P.R.)
 MUDLA

Sh. Indulal Narwal, Hon'ble MLA Baroda Constituency				Est. Cost				Expenditure		Balance		Date of Start	Date of Completion	Status	Remarks
Sr. No.	Village	Block	Name of works												
Not Start															
1	Mundiana	Mundiana	Comp. of Harijan Chaupal	1.50	0.00	3.50						Not Started	16th time tender recall memo no. 3039 dated 24/03/2022, no. 3095 dated 01/03/2022, no. 3431 dated 12/04/2022, no. 3641 dated 21/04/2022, no. 4095 dated 04/05/2022, no. 4561 dated 03/05/2022, no. 5833 dated 10/06/2022, no. 6099 dated 12/06/2022, no. 6389 dated 07/07/2022, no. 6768 dated 13/07/2022, no. 7162 dated 28/07/2022, no. 7948 dated 19/09/2022, no. 8559 dated 24/08/2022, no. 9745 dated 07/09/2022, no. 10434 dated 19/09/2022, no. 10859 dated 27/09/2022, but tender not received.		
2	Bichpati	Mundiana	Comp. of Dholi Chaupal (Panja Panj) Gen	2.47	0.00	2.47						Not Started	16th time tender recall memo No. 3039 dated 24/03/2022, no. 3095 dated 01/03/2022, no. 3431 dated 12/04/2022, no. 3641 dated 21/04/2022, no. 4095 dated 04/05/2022, no. 4561 dated 03/05/2022, no. 5833 dated 10/06/2022, no. 6099 dated 12/06/2022, no. 6389 dated 07/07/2022, no. 6768 dated 13/07/2022, no. 7162 dated 28/07/2022, no. 7948 dated 12/08/2022, no. 8559 dated 24/08/2022, no. 9745 dated 07/09/2022, no. 10434 dated 19/09/2022, no. 10859 dated 27/09/2022, but tender not received.		
3	Katwal	Gohana	Const. of Hall near Mata Nasani Mandir	5.16	0.00	5.16						Not Started	16th time tender recall memo No. 3039 dated 24/03/2022, no. 3095 dated 01/03/2022, no. 3431 dated 12/04/2022, no. 3641 dated 21/04/2022, no. 4095 dated 04/05/2022, no. 4561 dated 03/05/2022, no. 5833 dated 10/06/2022, no. 6099 dated 12/06/2022, no. 6389 dated 07/07/2022, no. 6768 dated 13/07/2022, no. 7162 dated 28/07/2022, no. 7948 dated 12/08/2022, no. 8559 dated 24/08/2022, no. 9745 dated 07/09/2022, no. 10434 dated 19/09/2022, no. 10859 dated 27/09/2022, but tender not received.		
4	Bhaintwal	Kathura	Const. of Punia Chaupal/ Community Centre	15.55	0.00	15.55						Not Started	Work order issued on dated 28/03/2022, Gram Panchayat write to B&R Department on dated 19/05/2022 and B&R Department declared it condemned vide letter no. 8556 dated 11/07/2022. After that Gram Panchayat Complete auction process on dated 06/09/2022. Meanwhile agency denied to do the work. Now tender is under process on NEW Portal.		
5	Katwal	Gohana	Const. of IPB Street from H/o Hanrom S/o Sh. Manege to Bhali Braman Rasta	2.98	0.00	2.98						Not Started	After recall 3rd time, bid received on 31/03/2022. Despite on site, Now as per consent of Hanrom S/o Sh. Manege to Bhali Braman Rasta Const. of IPB Street from H/o Hanrom S/o Sh. Manege to Bhali Braman Rasta is under Process.		
6	Katwal	Gohana	Const. of B/wall of SC Chancal	1.92	0.00	1.92						Not Started	After recall 3rd time, bid received on 31/03/2022. Despite on site, Now as per consent of Hanrom S/o Sh. Manege to Bhali Braman Rasta Const. of IPB Street from H/o Hanrom S/o Sh. Manege to Bhali Braman Rasta is under Process.		
7	Rukhi Khas	Gohana	Const. of Cow Ghat on Ghorda pond	2.88	0.00	2.88						Not Started	10th time tender recalled vide memo no. 2739 dated 24/03/2022, no. 3095 dated 11/03/2022, no. 3431 dated 12/04/2022, no. 3641 dated 21/04/2022, no. 4095 dated 04/05/2022, no. 4561 dated 13/05/2022, no. 5833 dated 10/06/2022, 11th time bid received. This work was not started due to siphon, 6 to 7 ft water at the site. At present there is no vacant site by pond to drain the pond water. SDO (PRL) reported that work will be done after wheat harvesting.		
8	Bhaintwal	Kathura	Const. of Malik Chaupal/ Community Centre	15.55	0.00	15.55						Not Started	Work order issued on dated 07/03/2022, Gram Panchayat write to B&R Department on dated 19/05/2022 and B&R Department declared it condemned vide letter no. 8556 dated 11/07/2022. After that Gram Panchayat Complete auction process on dated 06/09/2022. Meanwhile agency denied to do the work. Now tender is under process on NEW Portal.		
Total				50.01	0.00	50.01									


 Executive Engineer (PRL)
 Sanipat
 2022